													Annexure -3
Name of Corporate Debtor: Panda Technologies India Private Limited: Date of Commencement of CIRP: 21.01.2025: List of Creditors as on: 29.08.2025													
List of Secured Financial Creditors (Other than belonging to any class of creditor)													
S.No.	Name of	Details of Claims Received		Details of claims admitted					Amount of	Amount of any	Amount of	Amount of claim	Remarks, if any
	Creditors								contingent	mutual dues,	claim not	under verification	
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by guarantee	Whether Related party?	% of voting share in Coc	claim	that may setoff	admitted		
1	Pegasus ARC Pvt. Ltd. (Assignee of Debt from HDFC Bank Limited)	03.04.2025	34,90,22,088.76	34,90,22,088.76	Secured	34,90,22,088.76	NO	89.95%	0.00	0.00	0.00	0.00	HDFC Bank Ltd had sanctioned and disbursed various credit facilities to the Corporate Debtor i.e. Panda Technologies India Pvt Ltd. The debt in respect of the said credit facilities along with all the underlying security interest, rights, title & interest therein has been assigned by HDFC Bank Ltd in favour of Pegasus Assets Reconstruction Pvt. Ltd. (Pegasus ARC) vide assignment agreement dated June 30, 2025 under the aegis of Securitisations and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.
	Total		34,90,22,088.76	34,90,22,088.76		34,90,22,088.76		89.95%	0.00	0.00	0.00	0.00	